

Indian currency near Ganganagar. A Rajasthan Armed Constabulary party at Khatan, however, arrested three Indian nationals on the night of 4th 5th July 1958 and recovered from them 300 tolas of gold, 8 ear-rings and 6 rupees of Pakistan currency

Public Undertakings

509. Shri Vasudevan Nair: Will the Minister of Finance be pleased to state

(a) the number of public undertakings in which Government Secretaries are *Ex-officio* Chairmen, and

(b) the names of those public undertakings?

The Minister of Finance (Shri Morarji Desai): (a) 18 (7 Secretaries, 1 Special Secretary & 10 Joint Secretaries)

(b) 1 The National Coal Development Corporation (P) Ltd

- 2 Orissa Mining Corporation
- 3 The National Projects Construction Corporation (P) Ltd
- 4 National Instruments (P) Ltd
- 5 Hindustan Antibiotics (P) Ltd
- 6 Hindustan Cables (P) Ltd
- 7 Hindustan Insecticides (P) Ltd
- 8 Heavy Electricals (P) Ltd
- 9 Nahan Foundry (P) Ltd
- 10 State Trading Corporation of India (P) Ltd
- 11 National Small Industries Corporation (P) Ltd
- 12 Hindustan Aircraft (P) Ltd
- 13 Bharat Electronics (P) Ltd
- 14 Indian Telephone Industries (P) Ltd
- 15 Central Warehousing Corporation
- 16 Ashoka Hotels Ltd
- 17 Hindustan Housing Factory (P) Ltd
- 18 The Eastern Shipping Corporation (P) Ltd.

Demolition of Huts in Delhi

510. Shri B. K. Galkwad: Will the Minister of Home Affairs be pleased to state.

(a) whether any representation has been made to Government by the Dalit Varga Stalls Holders Welfare Association, Delhi regarding demolition of wooden stalls and huts, and

(b) if so, the action taken in the matter?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Yes

(b) The representation is being examined

New Technical Institutions in U.P.

511. Shri Ram Garib: Will the Minister of Scientific Research and Cultural Affairs be pleased to state

(a) whether there is any proposal before Central Government for opening of new Technical Institutions (especially for overseer and draftsman courses) in Uttar Pradesh, and

(b) if so, the main features of the scheme?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir) (a) and (b) A statement is laid on the Table of the House [See Appendix II, annexure No 17]

Sports

512. Shri N. R. Munisamy. Will the Minister of Education be pleased to state

(a) what amount has been set apart for the improvement of the sports for the remaining three years of the Second Five Year Plan both for recurring and non-recurring expenses and how much is to be met by sports federation, and

(b) the steps that are being taken to promote games in villages and rural areas?

The Minister of Education (Dr. K. L. Shrimall): (a) About Rs 1 crore will be available from the Plan Provision.